

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIFTH REPORT

(Fourth Lok Sabha)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee to present the Report on their behalf, present this Fifty-fifth Report.

2. The Committee met on the 25th November, 1969, for—

I. Allocation of time to the Resolutions set down in the List of Business for Friday, the 28th November, 1969.

II. Classification and allocation of time for discussion of Bills (*vide Appendix*).

Allotment of time to Resolutions

3. The Members whose Resolutions had been included in the List of Business for the 28th November, 1969, had been invited to present their views on the Resolutions before the Committee. Shri J. M. Imam attended the sitting.

4. The Committee recommended the allocation of time as follows :—

(1) Resolution regarding Income-tax, Wealth-tax, etc., of Union Food Minister.	2½ hours
(2) Resolution regarding Representation of Scheduled Castes and Scheduled Tribes in Central Government services.	2½ hours
(3) Resolution regarding Abolition of cess and royalty on salt.	2 hours

Classification and allocation of time to Bills

5. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri Yashwant Singh Kushwah and M. Narayan Reddy attended the sitting.

6. After considering all aspects of the Bills, the Committee placed all the Bills in category 'B' and recommended allocation of time for each of these Bills as shown in column 5 of the Appendix.

Recommendations

7. The Committee recommended that—

- the allocation of time to resolutions, as shown in paragraph 4 above, be agreed to by the House; and
- the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI:

November 25, 1969.

Agrahayana 4, 1891 (Saka).

BHALJIBHAI RAVJIBHAI PARMAR,
Acting Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the Member- in-Charge	Bill No.	Category allotted	Time allotted by the Committee
1	2	3	4	5
1	The Indian Trusteeship Bill, 1969 by Shri George Fernandes	81 of 1969	B	2 hours
2	The Constitution (Amendment) Bill, 1969 (Amendment of articles 217 and 220) by Shri M. Narayana Reddy	84 of 1969	B	2 hours
3	The State Bank of India (Amendment) Bill, 1969 (Amendment of sections 19, 21, etc) by Shri Teentli Viswanatham	80 of 1969	B	2 hours
4	The Maternity Benefit (Amendment) Bill, 1969 (Amendment of sections 2, 3, etc) by Shrimati Suseela Gopalan	101 of 1969	B	1½ hours
5	The Orphanages and other Charitable Homes (Supervision and Control) Amendment Bill, 1969 (Insertion of new Section 21A) by Shri Om Prakash Tyagi	85 of 1969	B	1½ hours
6	The Working Journalists (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1969 (Amendment of section 2) by Shri Samarendra Kundu	82 of 1969	B	2 hours
7	The Industries (Development and Regulation) Amendment Bill, 1969 (Amendment of section 11) by Shri Samarendra Kundu	91 of 1969	B	2½ hours
8	The Child Marriage Restraint (Amendment) Bill, 1969 (Amendment of Sections 2, 3, etc) by Shri Om Prakash Tyagi	86 of 1969	B	1½ hours
9	The State Bank of India (Amendment) Bill, 1969 (Amendment of sections 17, 19 etc) by Shri Madhu Limaye	92 of 1969	B	1½ hours
10	The Companies (Amendment) Bill, 1969 (Amendment of section 352 and insertion of new section 353A, etc.) by Shri Madhu Limaye	90 of 1969	B	2 hours
11	The Life Insurance Corporation (Amendment) Bill, 1969 (Amendment of sections 19, 23, etc.) by Shri Madhu Limaye	89 of 1969	B	1½ hours
12	The Salaries and Allowances of Ministers (Amendment) Bill, 1969 (Amendment of sections 3, 4, etc) by Shri Yashwant Singh Kushwah	100 of 1969	B	2 hours
13	The Constitution (Amendment) Bill, 1969 (Amendment of articles 15, 16, etc.) by Shri S. M. Siddayya	94 of 1969	B	1½ hours

1	2	3	4	5
14	The Constitution (Amendment) Bill, 1969 (Insertion of new article 244) by Shri Shiva Chandra Jha	88 of 1969	B	1½ hours
15	The Prevention of Conversion Bill, 1969 by Shri Yashwant Singh Kushwah	99 of 1969	B	2 hours
16	The Ceiling on Urban Property Bill, 1969 by Shrimati Sharda Mukerjee	96 of 1969	B	2½ hours
17	The Bihar Atomic Authority Bill, 1969 by Shri Shiva Chandra Jha	93 of 1969	B	1½ hours
18	The Retrospective Legislation (Regula- tion) Bill, 1969 by Shri Teanayi Viswa- nayam	95 of 1969	B	1½ hours